

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No. 302/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name of the Company	Laxmi Narayan Shaw -Versus- Balaji Paper & Newsprint Pvt Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Adv Shiv Shankar Banerjee Adv Basabray Chakraborty	Petitioner	Bijoy 11.10.17
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ORDER

The Ld. Counsel for the petitioner is present.

The Ld. Counsel for the petitioner has made a request for adjournment of the case.

Heard; the prayer is allowed.

List on 15-11-2017.

Sc
(Jinan KR)
Member(J)

Sc
(Vijai Pratap Singh)
Member(J)

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